

Subject: **Yes to the Telecommunication Tariff ( 65th ammendment ) Order 2020.**

Date: 03/03/20 01:55 PM

To: Kaushal Kishore <advfea1@tra.gov.in>

From: SSET NCR <ssetele1@ncr.railnet.gov.in>

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Sir,

The SMS are being employed for following purposes over Indian Railways,

1-For collecting the current as well as overnight failure position of various gears related to railways operations and acknowledge this to Officers & concern staff.

2-Used for faster dissemination of information during accidents and vital for disaster management.

3- Safety of passengers and road users at level crossing gate to create awareness in public by safety directorate.

4-For issuing various advisories , saving of electricity, cleanliness etc.

5-For monitoring the health of various equipment and a measure of predictive maintenance in order to avoid detention of technical department.

All these activities are directly or indirectly related to safe train operations, lives of passengers as well as road users . It would be the rigght earnest to repeal the limit of 100 SMS per day and implement TELECOMMUNICATION TARIFF (SIXTY FIFTH AMENDMENT ) ORDER 2020.

For ASTE/TELE

North Central Railway Prayagraj.